

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT)(Ins) No. 638 of 2020**

**In the matter of:**

**Alok Kumar Kuchhal  
Erstwhile Interim Resolution Professional**

**...Appellant**

**Vs.**

**Charming Apparels Pvt. Ltd.& Ors.**

**...Respondents**

**Present:**

**For Appellants: Mr. Alok Kumar Kuchhal, Party in Person**

**For Respondents: Mr. Siddharth Chechani for R-7 alongwith Mr. Aditya Dewan. Mr. Sugam Seth for (CoC,HDFC), Mr. Gaurav Srivastava for R-5B, Ms. Heerika Shukla for R-6, Advocates**

**ORDER**

**(Through Virtual Mode)**

**27.08.2020:** For Respondent Nos. 2,3 & 5A Notices were not delivered. However, Notices were delivered to Respondent Nos. 4 & 7. The Learned Advocate appearing for HDFC Bank Ltd. New Delhi/ 5A seeks time to file Reply/Response. Also, the Learned Counsel for 5B/Kotak Mahindra bank Ltd. Prays for time to file Reply/Response. Ms. Heerika Shukla, Learned Counsel for Respondent No.6 (RP) Prays for time to file Reply/Response. Accordingly the aforesaid Respondents No. 5A,5B, & 6 are directed to file Reply/Response within two weeks from today and they are directed to serve copy of the Reply/Response to the Learned Counsel for the Appellant/Party in Person four days before the next date of hearing. Rejoinder, if any, of the Appellant can be file three days thereafter. Mr. Siddharth Chechani, Learned Counsel appears for Respondent No.7/Resolution Applicant and seeks time to file Reply/Response. The Appellant/Party in Person is directed to serve a copy of paper book and other relevant papers connected with Instant Appeal to the Learned Counsel for the Respondent No.7 within three days from today. Inrespect of said of the Respondents who were not served of this time the

Appellant/Party in Person is directed to take necessary steps for effecting service Notice through Speed Post to the Said Respondents as well as to the Respondents e-mail addresses before the next date of hearing.

The Registry is directed to list the matter on **16<sup>th</sup> September,2020.**

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[Kanthi Narahari]**  
**Member (Technical)**

sr/md